

(a) the updated status of the establishment of Innovation Complex by the Council of Scientific and Industrial Research (CSIR) in Ahmedabad, Gujarat;

(b) the details of funds allocated and utilized thereon during the last three years, year-wise and in 2015-16; and by when the complex would start its operations; and

(c) whether the Ministry plans setting up of more such complexes in the country, if so, the details thereof, State-wise?

THE MINISTER OF SCIENCE AND TECHNOLOGY (DR. HARSH VARDHAN):

(a) to (c) The Council of Scientific and Industrial Research (CSIR) has a plan in place for setting up innovation complexes at some strategic locations in the country. Ahmedabad in Gujarat is one of the proposed locations for setting up of CSIR Innovation Complex. The effort, being capital intensive, has been planned step-wise. The progress depends upon availability of requisite funds during the Twelfth Five Year Plan period.

The funds allocated for the CSIR Innovation Complexes Scheme and utilized thereon during the last three years, year-wise and in 2015-16 are as follows:

(₹ in lakh)		
Year	Allocation	Funds Utilized*
2012-13	2000.00	711.547
2013-14	3800.00	5228.855
2014-15	1000.00	330.982**
2015-16	6300.00 (BE)	-

\*Takes into consideration carried over funds from previous year; and

\*\*\*Expenditure up to Feb., 2015

#### Loans for research and development by CSIR in Maharashtra

1704. SHRI SANJAY RAUT : Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether Council of Scientific & Industrial Research (CSIR) grants loan for research and development to various Private Sector Companies; and if so, the details thereof;

(b) the names of the companies which have been granted loan during the last three years, particularly in Maharashtra state; and

(c) the details of success/achievements made by such companies in various social sectors?

THE MINISTER OF SCIENCE AND TECHNOLOGY (DR. HARSH VARDHAN):

(a) Yes, Sir. Council of Scientific & Industrial Research (CSIR) provides soft loan for R&D activities to companies under the CSIR-New Millennium Indian Technology Leadership Initiative (CSIR-NMITLI) Scheme. The financial support to industry is in the form of soft loan with 3% interest.

(b) The names of companies which have been granted loan during the last three years including those in Maharashtra are given below:

**Maharashtra**

- Kinetic Engg. Ltd., Pune
- Bilcare Ltd., Pune
- Persistent Systems Ltd., Pune
- Gennova Biopharmaceuticals Ltd., Pune
- Milman Thin Film Systems Pvt. Ltd., Pune

**Other states**

- ReaMetrix India Pvt. Ltd., Bengaluru
- Aron Universal Ltd., Bengaluru
- Mahindra Reva Electric Vehicles Pvt. Ltd., Bengaluru
- Vinvish Technologies Pvt. Ltd., Thiruvananthapuram
- Cadila Pharma Ltd., Ahmedabad
- Biovet Pvt. Ltd., Bengaluru

(c) Some of the successes/achievements made by companies under CSIR-NMITLI in various social sectors include: A battery operated hand held Micro PCR for diagnosis of Tuberculosis, Malaria, Dengue, Chikungunya, Hepatitis B and H1N1; Diagnostic system for affordable, point of need testing to manage HIV and TB; Novel molecular diagnostics for eye diseases; non-Clonable ID Technology for Medical Product Authentication; A

sustainable and affordable electric three wheeler named “Soleckshaw Lite” for short to medium distance transport; Anti-diabetic formulation; Vaccine for Johnne’s Disease in cow, goat, sheep; etc.

#### **Establishment of Indian Innovation Centres**

1705. SHRI BHUPENDER YADAV : Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether Government proposes to establish Indian Innovation Centres to promote innovation and help those innovations get recognition; and

(b) if so, the details thereof?

THE MINISTER OF SCIENCE AND TECHNOLOGY (DR. HARSH VARDHAN):

(a) No Sir.

(b) Does not arise.

#### **Post training placement of people through skill development programmes**

1706. SHRIMATI KANIMOZHI : Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

(a) whether a reliable survey has been conducted regarding the post training placement of people trained through the Skill Development Programmes of the Government of India, if so, details thereof;

(b) whether Government has taken cognizance of the problems of outdated curriculum and lack of linkage with industry in skill training initiatives; and

(c) whether any measures have been taken to link the skill training curriculum to the present industry requirements, if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJIV PRATAP RUDY) : (a) The National Skill Development Corporation (NSDC) has appointed KPMG Advisory Services Private Limited as a Third Party Monitor for monitoring the activities of NSDC’s approved funded partners. NSDC is also conducting an Impact Assessment Study which is expected to be ready by May 2015.

(b) and (c) NSDC has approved 33 Sector Skill Councils and these SSCs have developed over 1000 Qualification Packs. These Qualification Packs and NOSs have been developed in association with Industry and are in alignment with the skill requirement of the industry.